

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No.416/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company		Original Promoters Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

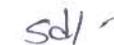
1. PATITA PABAN BISHWAL, M.V. felby


24/9/17

ORDER

Ld. Counsel for the petitioners is present.

List it on 11/10/2017 for hearing.


(Jinan K.R.)
Member (Judicial)

1